NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.A No.410/KB/2017 T P No. 12/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name of the Company		Anmol Biscuits Ltd & Ors.		
Under Section		232(3)(D)		
SI. No.			Appearing on behalf of	Signature with date
(11)	DRAM 1	HASSAN Z ADV.	FOR APPLICANTS	Fauthers & Ad
			ORDER	

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)

81